

**SHRI R. S. VIRK DISTRICT JUDGE (RETD.)**  
**IN THE MATTER OF PACL LTD.**  
**CAUSE LIST FOR DATE: 22/01/2018**

<b>S.No.</b>	<b>File No.</b>	<b>Case Particulars</b>	<b>Purpose</b>
1	69	Mohali Plot Owners Representation (Objections)	Arguments
2	146/1	Paneer s/o Chinnakutti Pillai (Objections)	Arguments
3	146/2	N. Annaduri s/o Narayanaswamy (Objections)	Arguments
4	146/3	Gopal s/o Narashimha (Objections)	Arguments
5	331	Snaskruti Infradevelopers Pvt. Ltd. (Objections)	Order

*Handwritten notes:*  
On 22/01/2018  
15/1/18